

DIVISION BENCH
COURT - I

S-6

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

APPEAL/39(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF SILVERLINE IRON & STEEL TRADERS PRIVATE LIMITED)
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances via video conference/physically

Mr. Sailendra Kumar Tiwari, Adv.] For the applicant

ORDER

1. Ld. Counsel for the applicant present.
2. Ld. Counsel appearing for the applicant to file hard copy of this appeal during the course of the day.
3. Registry is directed to issue notice to the RoC, West Bengal for filing his Report within four weeks.
4. Post this matter on **02/07/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)